

**NATIONAL COMPANY LAW APPELLATE TRIBUNAL**  
6TH FLOOR, EZHILAGAM ANNEXE BUILDING, CHEPAUK, CHENNAI, TAMILNADU  
DAILY CAUSE LIST DATED **09.02.2023** (THURSDAY)  
CHENNAI BENCH (VIRTUAL MODE)

**10.30AM**  
**(After rising of Court of Chairperson)**

**In the Court of Hon'ble Mr. Justice Anant Bijay Singh (Judicial), and Hon'ble Ms.Shreesha Merla, Member (Technical)**

For Admission (Fresh Cases)

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
1	Comp App (AT) (CH) (Ins) No. 23/2023 For Condone Delay IA No. 78/2023	Srikanth Dwaraknath Vs Dineshchand Surana & 14 Ors	Mr.R Vidhya Shankar	
2	Comp App (AT) (CH) (Ins) No. 24/2023 For Condone Delay in refiling IA No. 79/2023 For Condone Delay IA No. 80/2023 For Stay IA No. 81/2023	LIC Housing Finance Ltd. Vs Buoyant Technology Constellations Pvt. Ltd.	Ms. Ankita Paul	Mr. Ramkumar For Caveator
3	Comp App (AT) (CH) (Ins) No. 25/2023 For Condone Delay IA No. 88/2023	Aveena Gudapati Vs Bio Green Papers Ltd.	Mr. S Chidambaram	
4	Comp App (AT) (CH) No. 10/2023 For Stay IA No. 73/2023	Myadam Anita Vs Bambino Agro Industries Limited & 13 Ors.	Mr. Rahul Unnikrishnan	
5	Comp App (AT) (CH) No. 11/2023	S. Muralidharan Vs Registrar of Companies Chennai & Anr	Mr. R Vidhyashankar	

For Admission (After Notice)

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
6	Comp App (AT) (CH) (Ins) No.57/2022 For Condone Delay IA No. 113 /2022 For Stay IA No. 112/2022	SEW Infrastructure Limited Vs. Mr. Ashok Surana & 2 Ors	Mr. M. Naga Deepak	Mr. KVS Sharma

7	Comp App (AT) (CH) No. 59/2022 For Injunction IA No. 666/2022	Smt Kodali Vijaya Rani Vs Quantum Build Tech Llimited & 8 Ors	Mr. K Rajendran	Mr. Y Suryanarayana- R3, R6-R8 Mr. Jerin Asher Sojan R2 & R9
8	Comp App (AT) (CH) (Ins) No. 112/2022 For Stay IA No. 262/2022 For Exemption IA No. 263/2022	Srinivasa Ediffice Private Limited Vs ECI Infra Towers Company Pvt Ltd	Mr. VVSN Raju	Ms. G. Kalpana R1 / RP
9	Comp App (AT) (CH) No. 114/2022 For Condone Delay IA No. 1035/2022 For Stay IA No. 1036/2022	Mr. MKVN Murthy Vs Associated Broadcast Company Pvt Ltd. & 9 Ors	Mr. SV Pravin Rathinam	

For Hearing

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
10	TA (AT) No.51/2021 (Comp. App. (AT) No. 102/2019)	Spectrum Power Generation Ltd. & 3 Ors. Vs M. Kishan Rao & 42 Ors.  <b>WITH</b>	Mr. M. Naga Deepak Mr. B Lokeshwar Reddy	Mr. Rahul Unnikrishnan Mr. Yogesh K. Jagia
11	TA (AT) No.52/2021 (Comp. App. (AT) No. 137/2019)	Mr. M Kishan Rao & 9 Ors Vs. Spectrum Power Generation Ltd & 37 Ors	Mr. Yogesh Jagia Mr. Rahul Unnikrishnan Mr. Krishna Dev J	Mr. M. Naga Deepak R1, R32-R34
12	TA (AT) No. 170/2021 ((CA) (AT) (Ins) 1094/2019)	BCIL Yelahanka Projects LLP Vs Amit Chandrakant Shah & Ors. <b>WITH</b>	Mr. Gautam Singh	Mr. Arun Karthick Mohan- R2, R4 Mr. Raj Kumar Jhabakh- R5
13	TA (AT) No.171/2021 ((CA) (AT) (Ins) 1140/2019)	Mrs Rachna Rego Vs. Mr Amit Chandrakant Shah	Mr. Gautam Singh	Mr. Arun Karthick Mohan- R2, R4 Mr. Raj Kumar Jhabakh- R5
14	TA (AT) No. 279/2021 (Comp App (AT) No.70 of 2020)	GATI Ltd Vs Neera and Children Trust & 2 Ors	Ms. Varsha Banerjee	Mr. Y Suryanarayana

15	Comp App (AT) (CH) No. 19/2021 For Condone Delay IA No. 233/2021	S. Thilak Vs RS Mills Private Ltd & 2 Ors  <b>WITH</b>	M/s Surana & Surana	Ms. R Vidhyashankar- R1 & R2
16	Comp App (AT) (CH) No. 20/2021 For Condone Delay IA No. 234/2021	S. Thilak Vs RS Mills Private Ltd & 2 Ors	M/s Surana & Surana	Ms. R Vidhya Shankar- R1
17	Comp App (AT) (CH) (Ins) No. 311/2021	Rheem Matrix Pvt Ltd Vs S12 Microsystems Pvt Ltd	Mr. Ashutosh Kumar Mishra	Mr. BS Theerthesh
18	Comp App (AT) (CH) (Ins) No. 329/2021 For Stay IA No. 680/2021	George Vinci Thomas & 2 Ors Vs Mr. Sasitharan Ramaswamy	Dr. KS Ravichandran Ms. Manjula Devi	M/s Ramalingam & Associates
19	Comp App (AT) (CH) (Ins) No. 124/2022 For Stay IA No. 289/2022 For Condone Delay IA No. 290/2022 For Exemption IA No. 291/2022 Status Report IA No. 941/2022	Carissa Inverstments LLC Vs Indu Techzone Pvt Ltd through its RP Mr. Krishna Komaravolu & Anr	Ms. Ashwini Vaidialingam	Mr. Anirudh Krishnan- R2 Ms. Ramya- R3
20	Comp App (AT) (CH) (Ins) No. 330/2021	Koteswara Rao Karuchola RP Vs Asset Reconstruction Company (India) Ltd & 2 Ors	Mr. Ravi Rajagopalan	Mr. Shabeer Ahamed- R1 Mr. Rohit Gupta- R3

Copy to:

By the order of Hon'ble Member(J)

(Chennai Bench)

1. Notice Board
2. Website: [www.nclat.nic.in](http://www.nclat.nic.in)

For Assistance,

1. For VC Link- [vcnclatchennai5@gmail.com](mailto:vcnclatchennai5@gmail.com)  
Ph-044-28880500